

Government of Jammu & Kashmir
Housing & Urban Development Department
Civil Secretariat, Jammu/Srinagar

Notification

Jammu, the 28th December, 2022

S.O. 728 -In exercise of the powers conferred by sub-section (2) of section 27 of the Jammu & Kashmir Municipal Act, 2000, the Government hereby notifies the name of Sh. Basharat Hussain Najar S/o Ali Mohammad Najar, Councilor Ward No. 03, for being declared as President of the Municipal Council, Bandipora, for the remainder period.

By order of the Government of Jammu and Kashmir.

Sd/-

(Dheeraj Gupta)IAS

Principal Secretary to the government,
Housing and Urban Development Department

HUD/LSG/ULBK/115/2022(C.No.7074819)

Dated: 28.12.2022

Copy to the:

1. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
2. Chief Electoral Officer, J&K, Jammu/Srinagar.
3. Divisional Commissioner, Kashmir.
4. Secretary to the Government, General Administration Department
5. Secretary to the Government, Department of Law Justice & Parliamentary Affairs.
6. Special Secretary to Chief Secretary, J&K.
7. Deputy Commissioner, Bandipora.
8. Director, Urban Local Bodies, Kashmir.
9. General Manager, Ranbir Government Press, Srinagar, for publication, in the Government Gazette.
10. Private Secretary to Principal Secretary to the Govt. Housing & Urban Development Department.
11. Sh Basharat Hussain Najar S/o Ali Mohammad Najar, Councilor Ward No.03.
12. Executive Officer, Municipal Council Bandipora.
13. Master file/Stock file/website.

(Thannaji Bhat)

Under Secretary to the Government


28/12/2022